

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

ITEM No. 201

**IA-2500/2023, IA(Com.A)- 37/2023, IA-4645/2022, IA-1934/2021, IA-1994/2021, IA-5441/2021, IA-2791/2021, IA-5916/2022, IA-5917/2022, IA-1554/2022, IA-1064/2021, IA-1508/2021, IA-287/2021, IA-796/2021**

**In**  
**IB-1348(ND)/2019**

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr. .... Petitioner/Applicant

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd. .... Respondent

**Order under Section 7 of the IBC, 2016.**

**Order delivered on 27.07.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Shobhit Gupta, Mr. Shikhil Suri, Adv., Ms. Aphune K. Kezo, Adv., Adv. Chandra Shekhar Yadav

For the Respondent : Mr. Siddharth Bhatli and Ms. Khyati Jain (Adv)

**ORDER**

**IA(Com.A)-37/2023**

None appeared for the parties IA is **dismissed** for non-prosecution.

**IA-2500/2023, IA-4645/2022, IA-1934/2021, IA-1994/2021, IA-5441/2021, IA-2791/2021, IA-5916/2022, IA-5917/2022, IA-1554/2022, IA-1064/2021, IA-1508/2021, IA-287/2021, IA-796/2021**

Pleadings be completed within two weeks. Ld. Counsel for the RP undertakes to file a fresh chart i.e. revised fresh chart of all these applications. Two weeks time granted.

List the matter on **17.08.2023** for physical hearing.

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**